

**Central Administrative Tribunal
Principal Bench**

**CP No.695/2017
in
OA No.1607/2017**

New Delhi, this the 09th day of January, 2018

**Hon'ble Mr. V. Ajay Kumar, Member (J)
Hon'ble Ms. Nita Chowdhury, Member (A)**

1. Shri Ravinder Kaushik,
S/o Shri Somdutt Kaushik,
Aged about 28 years,
Presently posted as DHO Office South Zone,
Working as APHI (Contractual).
2. Sh. Ardhendu Tank,
S/o Shri Ravi Kumar,
Aged about 33 years,
Presently posted at DHO Office South Zone,
Working as APHI (Contractual).
3. Sh. Jatin Parihar,
S/o Shri Narayan Singh Parihar,
Aged about 36 years,
Presently posted at DHO Office Central Zone,
Working as APHI (Contractual).
4. Shri Gullu Chauhan,
S/o Sh. Shri Chand,
Aged about 33 years,
Presently posted as DHO Office Central Zone,
Working as APHI (Contractual)
5. Sh. Suraj,
S/o Shri Chander,
Aged about 35 years,
Presently posted at DHO Office Central Zone,
Working as APHI (Contractual).
6. Sh. Sanjeev Kaushik,
S/o Jagdish Kaushik,
Aged about 32 years,
Presently posted at DHO Office South Zone,
Working as APHI (Contractual).

7. Shri Gaurav Bajpai,
S/o Shri Ravindra Nath Bajpai,
Aged about 32 years,
Presently posted at MHO Office SDMC Headquarter,
Working as AMI (Contractual).
...Applicants.
(By Advocate : Ms. Pragnya Routray)

Versus

1. Shri Raajiv Yaduvanshi, IAS,
Secretary (UD)/GNCTD,
Director of Local Bodies (DLB),
Government of Delhi, 902, B Wing,
9th Floor, Delhi Secretariat, Opposite
Indira Gandhi Stadium,
New Delhi-110002.

2. Shri Puneet Kumar Goyal, IAS,
Commissioner,
South Delhi Municipal Corporation,
9th Floor, Civic Centre, Jawahar Lal Nehru Marg,
Minto Road,
New Delhi-110002.

...Respondents

(By Advocate : Shri R.K. Jain
Ms. Neetu Mishra for Ms. Rashmi Chopra)

ORDER (ORAL)

Mr. V. Ajay Kumar, Member (J) :-

When the matter was taken up for hearing, it is submitted that the orders of this Tribunal have been complied with. Accordingly, the CP is closed. Notices are discharged.

(Nita Chowdhury)
Member (A)

(V. Ajay Kumar)
Member (J)

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